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Title: Regarding the Government's negligence in helping the victims of terrorits attack in the Raghunath Temple, Jammu after their arrival at Delhi Airport.

SHRI PRAKASH YASHWANT AMBEDKAR (AKOLA): Sir, I am raising a matter regarding Raghunath Temple incident. This House has not only condemned that incident but also condoled the death of those who had passed away in that incident. The point that I would like to raise here is that nearly 48 people have been injured and five persons have expired in that firing. The Jammu and Kashmir Government have made arrangements for their transportation. While making transportation arrangements, they made Delhi as the point of disbursement.

I came to know yesterday evening that a special flight had started from Jammu for Delhi in which there were nearly six people from my Constituency and two from Vidharbha. After coming to know this, I just made a frantic effort to find out where the injured people were. I first went to Airport. At the Airport, I was told that they have not yet arrived. When I spoke again to the Superintendent of Police, Jammu, he gave me the flight number and also the time at which it left as also the time at which it had landed. Then I phoned up the Home Minister to enquire whether they have made any arrangement because many of the injured were supposed to go the next day, that means today. I was told by the office of the Home Minister that the Minister is busy. Then, I asked whether some arrangements could be made to find out where these people are. The reply that was given to me was that this was not their job and that they had no instructions regarding that.

It is a matter of grave concern. When a terrorist attack takes place, proper arrangements should be made to transport the injured persons. I again called up the Minister of Civil Aviation to ask whether they have any information. They also replied that the Minister is busy in the Cabinet meeting and therefore they cannot take any action. Then, I contacted the Prime Minister's Office where they were kind enough to search and at 11 o'clock, we could locate where those people are. There were no arrangements to inform even their families. The Superintendent of Police, Jammu was informing their families that they have left by such and such flight and that they are going to have an overnight stay at Delhi. But no arrangements were made at Delhi to inform the people where they are. A terrorist attack is an emotional issue.

MR. SPEAKER: Please conclude now.

SHRI PRAKASH YASHWANT AMBEDKAR : Sir, I am just completing it. I am not casting any aspersions but I just want certain things to be done.

13.00 hrs.

The first thing that I would like to know is whether in Jammu and Kashmir such incidents are going to take place in future too as we have not been able to stop it in ten years. If such incidents are going to take place where help is needed, I would like the Home Minister to take cognisance of them and set up a cell in which some sensitive people are posted. They should pass on the necessary information to the concerned people. Secondly, some arrangements should be made to inform the families that the corpses have been sent. When the Parliament is in Session, it is difficult for the Members of Parliament to look after all these arrangements. It is not a question of my constituency alone. People of about fifteen States have been affected. Therefore, I would like the Government to take cognisance of this.

SHRI RUPCHAND PAL (HOOGLY): Our notices are also there, Sir.

MR. SPEAKER: Your name is also associated.

श्री रामदास आठवले (पंढरपुर) : अध्यक्ष महोदय, यह बड़ा सीरियस मामला है।

अध्यक्ष महोदय : ठीक है, आप भी एसोसिएट करते हैं।